

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 18(ND)/2015

IN THE MATTER OF:

Sh. Vikram Kapur & Ors.

.... APPLICANT / PETITIONER

v/s

M/s Atlas Cycles (Haryana) Ltd. & Ors.

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN

HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN

HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. U. K. Chaudhary, Sr. Advocate
Mr. Anand Chibbar, Sr. Advocate
Mr. Himanshu Vij, Advocate
Mr. Nahush Jain, Advocate

For the RESPONDENT 1, 12, 14 to 16

:- Mr. Sudhir K. Makka, Sr. Advocate
Ms. Saumya Gupta, Advocate

For the RESPONDENT 3 to 10

:- Ms. Meenakshi Singh, Advocate

ORDER

Learned Senior Counsels for the parties are present and represents that the matter is part heard by the Hon'ble Principal Bench. At the request made by the Senior Learned Counsels, Let the matter be placed before the Hon'ble Principal Bench on 5th September 2017.

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**